HIGH COURT OF MEGHALAYA, AT SHILLONG.

NOTICE

HCM.III/166/2019-JUDL./PART-1/248 Dated the 2nd, February, 2021.

In partial modification of this Registry's notification issued vide Memo No. HCM.III/166/2019/2019-JUDL./PART-1/246 dated 29th January, 2021, the Court(s) taking up matters through physical hearing mode – on rotation basis – shall be as under with effect from 08.02.2021 until further order(s):

	DIVISION BENCH -II:	
Monday	Hon'ble Mr. Justice R. V. More and	
1.1011015	Hon'ble Mr. Justice W. Diengdoh	
	[COURT ROOM No. 2]	
	SINGLE BENCH:	
	Hon'ble Mr. Justice H.S.Thangkhiew	4
	[COURT ROOM No. 3]	
	•	
	DIVISION BENCH-I:	
Tuesday	Hon'ble The Chief Justice and	
	Hon'ble Mr. Justice H. S. Thangkhiew	
	[COURT ROOM No. 1]	
	SINGLE BENCH:	
	Hon'ble The Chief Justice	
	[COURT ROOM No. 1]	
	Hon'ble Mr. Justice R. V. More	
	[COURT ROOM No. 2]	
	[COURT ROOM No. 2]	
	Hon'ble Mr. Justice W. Diengdoh	
	[COURT ROOM No. 4]	
	DIVISION BENCH -II:	
Wednesday	Hon'ble Mr. Justice R. V. More and	
	Hon'ble Mr. Justice W. Diengdoh	
	[COURT ROOM No. 2]	
	a Start Control of the Control of th	
	SINGLE BENCH	
	Hon'ble Mr. Justice H.S.Thangkhiew	
	[COURT ROOM No. 3]	
	[eddit Redix Ref e]	
	DIVISION BENCH-I:	
Thursday	DIVISION BENCH-I: Hon'ble The Chief Justice and	
Thursday	Hon'ble The Chief Justice and	
Thursday		
Thursday	Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew	
Thursday	Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1] SINGLE BENCH:	
Thursday	Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1]	

	Hon'ble Mr. Justice R. V. More [COURT ROOM No. 2]	
	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]	
V	SINGLE BENCH	
Friday	Hon'ble Mr. Justice R. V. More [COURT ROOM No. 2]	
	Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3]	
	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]	

In the event, matters are not listed for physical hearing, the designated Bench shall not sit in the Court Room and instead take up matters through the virtual hearing mode.

By Order

JOINT REGISTRAR (LISTING)
Memo No.HCM.III/166/2019-JUDL./PART-1/248-A Dated the 2nd,February, 2021

Copy for information to:-

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice.
- 2. The Private Secretary to Hon'ble Mr Justice R. V. More.
- 3. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew.
- 4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh.
- 5. The Advocate General to the Government of Meghalaya, Shillong.
- 6. The P/A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Registrar(Judicial Service), High Court of Meghalya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Central Project Co-ordinator, High Court of Meghalaya for uploading the same in the Official website.
 - 10. The Addl. Advocate General to the Government of Meghalaya, Shillong.
 - 11. The Assistant Solicitor, Central Government.
 - 12. The Court Masters, High Court of Meghalaya, Shillong.
 - 13. The President/Secretary High Court Bar Association.
 - 14. The President/ Secretary of Shillong / Nongpoh / Jowai / Nongstoin / Tura / Williamnagar / Mawkyrwat/ Ampati/ Khliehriat/ Resubelpara/ Baghmara Bar Associations.
 - 15. Notice Board.
 - 16. Office file.

JOINT REGISTRAR (LISTING)

55